

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOs. 175 & 176 of 2017 IN  
DFR NO. 356 OF 2017**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Nandi Shakari Sakkare Karkhane Niyamit ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu,  
Mr. Anantha Narayan M.G.**

**ORDER**

**(IA No.175 & 176 of 2017)  
(Applications for leave to appeal & condonation of delay)**

Issue notice to the Respondents returnable on 10.04.2017. Dasti, in addition, is permitted.

List the matter on **10.04.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*